

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

41.

C.P.(CAA)/206(MB)2022
c/w C.A.(CAA)/143(MB)2022

CORAM:

SHRI PRABHAT KUMAR
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 18.05.2023

NAME OF THE PARTIES: Concept Highland Business Private Limited

SECTION: 230-232 OF THE COMPANIES ACT 2013.

ORDER

The Court is convened through Video Conference.

1. Mr. Ajit Singh Tawar, Ld. Counsel for the Petitioner Companies present.
Ms. Rupa Sutar, Dy. Regional Director, Office of the Regional Director (WR),
Maharashtra, present.
2. Heard and perused the records. Reserved for Orders.

Sd/-
PRABHAT KUMAR
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)